GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 232

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

VIBRANT VILLAGE PROGRAM

232 # SHRI ADITYA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the salient features of the Vibrant Village Programme;
- (b) the details of the activities undertaken under the programme; and
- (c) the activities undertaken to enhance the vibrancy under the Vibrant Village Programme State-wise/UT-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Government has approved Vibrant Villages Programme (VVP) as a Centrally Sponsored Scheme on 15th February, 2023 for comprehensive development of the select villages in 46 blocks abutting northern border in 19 districts in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh.

The programme envisages focused areas of interventions in the select villages for creation of opportunities for livelihood generation through promotion of tourism & cultural heritage, skill development &

entrepreneurship and development of cooperative societies including agriculture/horticulture, cultivation of medicinal plants/herbs etc. The interventions also include providing road connectivity to unconnected villages, housing & village infrastructures, energy including renewable energy, television & telecom connectivity. The objective of the programme is to create sufficient incentives for people to stay on in the selected villages.

(b) and (c): Under Vibrant Villages Programme, 5958 activities across Vibrant Villages have been undertaken including awareness drive, service delivery camps, training and capacity building activities, health and veterinary camps, fair & festivals and promotion of tourism activities, etc.

States/UT-wise details of activities undertaken are as under:

| SI No. | Name of States | Total number of activities conducted upto 18 th July, 2024 |
|--------|-------------------|-----------------------------------------------------------------------|
| 1. | Arunachal Pradesh | 2232 |
| 2. | Ladakh (UT) | 1547 |
| 3. | Uttarakhand | 1075 |
| 4. | Himachal Pradesh | 688 |
| 5. | Sikkim | 416 |
| Total | | 5958 |
